

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE Kolkata BENCH
Original Application No. 76 of 2025/EZ**

Rahul Kumar

...Applicant

Versus

The District Magistrate, Banka & Ors.

...Respondents

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Filed by

Suresh Kumar
Advocate

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BEFORE THE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE Kolkata BENCH
Original Application No. 76 of 2025/EZ

P-1404
A-5+562

Rahul Kumar

...Applicant

Versus

The District Magistrate, Banka & Ors.

...Respondents

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF RESPONDENT NO.

SI No. 1631 Date 07/10/2025

Achyutanand Singh ² son of Sachidanand Singh, aged about 57 by faith - Hindu, by occupation - Service, working for gain at ... [Full Address], do hereby solemnly affirm and state on oath as follows:

1. I am the authorised of the Irrigation Division, Baunsi, Banka, and I am duly conversant with the facts of the present case and am competent to swear this affidavit on behalf of Respondent No. 2.
2. This Supplementary Counter Affidavit is being filed bona fide to bring on record the subsequent developments that have transpired during the pendency of the present proceedings, which have a direct bearing on the subject matter of the Original Application.
3. The Applicant had filed the present petition challenging the specific conditions stipulated in Tender bearing NIT No. 03/SBD/2024-25, which was issued by the Water Resources Department for the de-siltation work of the Chandan Reservoir through a dredging process for a period of ten (10) years.
4. As per the terms and conditions of the said tender documents, the bid validity period was stipulated as 120 days from the last date of submission of the bid, as mentioned in Para 9 thereof. The said validity period has since lapsed.
5. Consequently, and on account of unavoidable circumstances after obtaining due approval from the department, the said Tender bearing NIT No. 03/SBD/2024-25 was formally cancelled. This cancellation was effected vide Letter No. 1194 dated 11.09.2025, issued by the Executive Engineer, Irrigation Division, Baunsi. A

SHAMBHU KUMAR SUMAN
PATNA HIGH COURT
Regd. No. 44426
Expired on 28/02/2030
Baunsi (Banka)



copy of the said cancellation letter bearing No. 1194 dated 11.09.2025 is annexed herewith and marked as **ANNEXURE-R/1**.

6. Further, for wider dissemination of the information regarding the cancellation, the Executive Engineer, Irrigation Division, Baunsi, Banka, vide Letter No. 1193 dated 11.09.2025, requested the Public Information Officer, Water Resources Department, Government of Bihar, Patna, to publish the cancellation of the said tender on the official website of the department. A copy of the said letter bearing No. 1193 dated 11.09.2025 and its typed and translated copy is annexed herewith and marked as **ANNEXURE-R/2**.
7. In view of this significant change in circumstances, namely the cancellation of the very tender which was the subject of challenge in this Application, the cause of action for the present Original Application does not survive. The prayers sought by the Applicant have been rendered infructuous.
8. It is, therefore, most respectfully prayed that this Hon'ble Tribunal may be pleased to take the aforementioned facts and developments on record and pass such appropriate orders or directions in the captioned matter as it deems fit and proper in the interest of justice.
9. That it is submitted that the answering respondent's department will consider issuing a fresh tender, if required, after taking into account any general directions or observations made by this Hon'ble Tribunal in the present matter.
10. The contents of this affidavit are true and correct to my knowledge, derived from the official records, and no part of it is false or misleading.
11. That the statement made in paragraph nos. 1 to 2, 7 and 10 are true to my knowledge and the statements made in paragraph nos. 4 to 6 are information derived from record and the rest thereof are my humble submissions before this Hon'ble Tribunal.



Achyutanand Singh

DEPONENT

Identified by me

Suresh Kumar
Advocate

Enrollment No.

7/10/25

WB 535-A/1998

Verification

Verified at Patna on this 7th day of October, 2025 that the contents of the above affidavit are true and correct to my knowledge, no part of it is false, and nothing material has been concealed therefrom.

Place - Patna
Date - 07/10/2025

Achyutanand Singh
DEPONENT 7-10-25

I identify the signature/thumb impression of the deponent/executed who signed thumb impression in my presence.
Advocate Suman Kumar
Regd. No. WB535A/1998 Ad
N.G.T (E-2) Kalkata



Sri/Smt. Mr./Mrs. Achyutanand Singh
who has identified by Suman Kumar
Advocate, solemnly affirmed & declared
the same before me.

Adv.
(w.B)



(w.B)
(E.No. 535/1998)

Annexure - A - 5

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कार्यपालक अभियंता का कार्यालय
सिंचाई प्रमंडल, बाँसी (बाँका)
Email id- eeirrdivbausi@gmail.com

पत्रांक :- / बाँसी,

दिनांक :-

निविदा रद्द की सूचना

इस कार्यालय के पत्रांक-241 दिनांक-27.02.2025 द्वारा विभिन्न समाधार पत्रों में प्रकाशन हेतु "चंदन जलाशय का ड्रेजिंग के माध्यम से 10 वर्षों तक डिस्लिटेसन कार्य" का निविदा आमंत्रित किया गया था। जिसका निविदा आमंत्रण सूचना संख्या -- 035BD/2024-25 एवं PR.No.-020581 (WARD) 2024-25 है को अपरिहार्य कारण वश रद्द किया जाता है।

हस्ताक्षर

कार्यपालक अभियंता
सिंचाई प्रमंडल बाँसी (बाँका)।

पत्रांक :- 1194 / बाँसी,

दिनांक :- 11.09.2025

प्रतिलिपि :- PRO जल संसाधन विभाग, पटना विहार को हिन्दी एवं अंग्रेजी समाचार पत्रों में एवं विभागीय वेबसाइट पर प्रकाशन हेतु संप्रेषित।


कार्यपालक अभियंता
सिंचाई प्रमंडल बाँसी (बाँका)।
11.09.25